

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BIOCAD INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BIOCAD INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/03/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 2013 RoC-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900KA2012PTC063319
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.79,24th Main, 2nd Cross JP Nagar, 2nd Phase Bangalore Bangalore KA 560078 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/02/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Dinesh Gopal Mundada Address: 403, Fortune House, Baner-Pashan Link Road, Baner, Pune, Maharashtra 411045 Registration No: IBPI/IPA-001/IP-P00286/2017-18/10530 Email: mundada2007@gmail.com Mobile Number: 9833866332
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/03/2022

Notice is hereby given that the BIOCAD INDIA PRIVATE LIMITED has commenced voluntary liquidation on 23/02/2022.

The stakeholders of BIOCAD INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25/03/2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dinesh Gopal Mundada

Date: 23rd Feb 2022

Place: Pune